

F.No. 01(03)/Roster/CESTAT/2023-Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.07.2023

ORDER NO. 134 of 2023

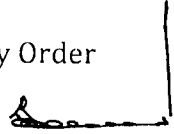
Hon'ble President is pleased to partially modify the roster order no. 101 of 2023 for CESTAT, New Delhi from **14.08.2023 to 25.08.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 14.08.2023 to 25.08.2023	Dr. Rachna Gupta, Hon'ble Member (Judicial)	Single Member Bench matters
From 14.08.2023 to 25.08.2023	Ms. Binu Tamta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Customs Division Bench matters

Note:

1. In the event of tour/ leave/ Chamber work of Hon'ble President or/and Ms. Binu Tamta, Member (Judicial), Dr. Rachna Gupta, Member (Judicial), will sit in that Division Bench. If both the Hon'ble President and Ms. Binu Tamta, Member (Judicial) are on leave/tour, Bench comprising Dr. Rachna Gupta, Member (Judicial) and Mr. P. V. Subba Rao, Member (Technical) will hear all Division Bench matters and Ms. Hemambika R. Priya, Member (Technical) will sit in the Single Member Bench.
2. In the event of tour/leave/Chamber work of any Technical Member, the other available Division Bench will hear all the matters and the Judicial Member will sit in the Single Member Bench.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S)
Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar